NHRC notice to U.P. over man's death

SPECIAL CORRESPONDENT

The National Human Rights Commission on Wednesday issued a notice to the Uttar Pradesh government over the death of a migrant worker due to starvation in Saharanpur while he was walking from Ludhiana to his home in Hardoi. The 19-year-old, Vipin Kumar, died after walking for six days, covering 350 km.

HHRC:Denial of surgeries is rights violation

CHANDIGARH, MAY 27 The Haryana Human Rights Commission (HHRC) on Wednesday took suo motu cognisance of *Tribune* story on cancellation of 5,000 surgeries at PGIMS Rohtak, 'Covid shadow on surgeries too, 5K cancelled at PGIMS', published on May 26 and told ACS Health to submit a report on the surgeries and OPD services provided in lockdown.

The HHRC observed that more than 1.8 lakh major and minor surgeries are being carried out every year by the PGIMS Rohtak and if it is so, then equal number of major/minor surgeries might have been carried out every year at various civil hospitals in the state. "The Health Department should not cancel the surgeries under the shadow of Covid...Not performing surgeries...is a violation of human rights of the general public at large," commented the HHRC in its order - TNS

FOOD POISONING

SHRC pulls up officials as 40 kids fall sick

Seeks report on how pani puri stall, where the children ate, was operating during lockdown

EXPRESS NEWS SERVICE @ Hyderabad/Adilabad

FOLLOWING the tragic incident of 40 children falling ill after having contaminated pani puri from a vendor in Adilabad, the State Human Rights Commission (SHRC) has stepped in and

sought a report from the Municipal Commissioner of Adilabad and Superintendent of Police, Adilabad, on how such a stall was operating during the lockdown.

The incident occurred on May 25 when children ate pani puri from the stall and had vomiting and loose motions. They were taken to the government hospital for treatment. Balala Hakkula Sangham took up the issue with the Commission to ensure that

such an incident, which is in violation of the lockdown, is investigated.

Apart from seeking the report by August 1, the SHRC has asked the SP to respond

as to how the unauthorised sale of food was being allowed in Adilabad. The SHRC has also asked for a report on the health status of the children.

22 persons fall sick after having prasadam

Twenty persons, including eight children, fell sick after eating prasadam at Shyam Naik tanda in Utnoor mandal on Wednesday.

They were among the other members of the Banjara community who offered prayers to Jagadamba Devi on Tuesday night.

The goat that was sacrificed for the goddess was cooked and served as prasadam.

On Wednesday morning, the leftover food was eaten by these 22 persons after which they fell sick owing to

food poisoning. As soon as they started vomiting, the villagers shifted them to a hospital at Utnoor, while two children were taken to RIMS Hospital for treatment.



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SP asked to respond The SHRC has asked the Superintendent of

NHRC notice to chief secy over migrant's death due to hunger

LUCKNOW: The National Human Rights Commission (NHRC) on Wednesday issued anotice to the UP chief secretary after taking suo motu cognizance of a media reportthat a 19-year-old migrant worker, Vipin Kumar, died in Saharanpur due to hunger after walking six days from Ludhiana and covering 350 kilometres on his way home to Hardoi districtin UP, the commission's spokesperson said in a press statement.

The NHRC spokesperson said a report was sought from the UP government within four weeks.

The state government was directed to provide details of the present status of migrant labourers from UP stuck in different states but willing to return home, as well as measures taken by the state government to ensure their smooth journey, he said. The commission described the migrant worker's death as a serious issue of human rights violation. It was not the first time that the commission had come across such an incident relating to the painful condition of migrants, the spokesperson said.

It further observed that the media had reported the UP government had issued an order to provide shaded shelter, food and drinking water tomigrant labourers at toll plazas on national highways. However, it seemed that announcements by government were not being implemented on the ground due to which the migrant labourers were still suffering, the spokesperson said.

According to the media report, Vipin Kumar used to work at a shop in Ludhiana, He had started walking to his home in Sursa, Hardoi on May 12. He walked for six days without food. After coveringover350 kilometres, he fell on the road near Saharanpur, the report added. An ambulance driver spotted him and rushed him to a district hospital where he died. In their report, the doctors said Vipin died of hunger. According to the media report, Vipin had informed his family on May 12 that he was returning home. Hisfather, as mentioned in the news report, stated that Vipin had no other option but to walk as government transport was not available. The report also mentioned that the family received a phone call from the hospital from Saharanpur about Vipin's illness. The next day, the family received a phone call that he had died due to hunger. The villagers reportedly collected money for the family so that they could bring the body home, the spokesperson said. нтс

युवक की भूख से मौत पर एनएचआरसी ने मांग

काम करता था। सहारनपुर का क सफर पैदल तय उसकी सहारनपु थी और वह सड़व गिर गया था। उस ले जाया गया था, मृत घोषित कर वि भूख से होने की व

के लिए सरकार की ओर से किए गए इंतजामों का ब्योरा भी मांगा है। एनएचआरसी ने हरदोई के सुरसा निवासी कामगार विपिन कुमार की सहारनपुर में भूख से हुई मौत के मामले का स्वतः संज्ञान लिया है। नोटिस के अनुसार विपिन ने 12 मई को अपने घर में सूचना दी थी कि वह वापस आ रहा है। विपिन लुधियाना में एक दुकान में

लॉकडाउन में लुधियाना से पैदल लौट रहे युवक की सहारनपुर में मौत के मामले को राष्ट्रीय मानवाधिक आयोग (एनएचआरसी) ने बेहद गंभीरता से लिया है और मुख्य सचिव को नोटिस देकर चार सप्ताह में घटना की विस्तृत रिपोर्ट मांगी है।एनएचआरसी ने दूसरे राज्यों में फंसे उप्र के कामगारों को सुरक्षित उनके घरों तक वापस पहुंचाने

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Police brutality led to 12 deaths: NGO

Murali Krishnan

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NEWDELHI: Public police beatings for alleged violations of restrictions caused the deaths of 12 people in various parts of the country in the first five weeks of the national lockdown, according to a report by the non-government organisation (NGO) Commonwealth Human Rights Initiative (CHRI) released on Tuesday.

Three of the 12 deaths were suicides committed by the victims because they couldn't stand the humiliation of the public beatings, said the study, which tracked such deaths from March 25 to April 30, based on media reports.

Out of the 12 deaths, three each were reported from Uttar Pradesh and Andhra Pradesh. Madhya Pradesh reported two deaths ; One death each took place in Maharashtra, Tamil Nadu, West Bengal and Punjab.

CHRI identified the 12 people as Luvkush, Mohammad Rizwan, Roshan Lal (UP), Bansi Kushwaha and Tibu Meda (MP), Shaikh Mohammed Ghouse, Veerabhadraiah, Peddada Srinivas Rao (AP), Sagir Jamil Khan (Maharashtra), A Abdul Rahim (TN), Lal Swami (WB) and Bhupinder Singh (Punjab).

Bhupinder Singh, Peddada

Srinivasa Rao and Roshan Lal committed suicide.

Three persons who were arrested-- two of them on charges unrelated to the violation of lockdown restrictions -- also died inpolice custody during the lockdown. The three were from Andhra Pradesh, Karnataka and Maharashtra.

CHRI has sent a petition to the National Human Rights Commission (NHRI) to investigate these 15 deaths.

CHRI called for an independent inquiry into the deaths so that the police are held accountable for use of excessive force in enforcing the lockdown.

CHRI believes the NHRC will investigate the alleged fairly and effectively to fix accountability, Devika Prasad, program head of police reforms at CHR, said.

"The police in India continues to function with the colonial outlook of protecting the state/ regime in power from the people. Hence, constitution and rule of law take the backseat and the police wield their lathi at the slightest provocation. Moreover, the police is viewing the lockdown and its implementation as a law and order problem and not as a public health necessity," said senior resident fellow at the Vidhi Centre for Legal Policy, Alok Prasanna Kumar.

पैदल घर लौट रहे प्रवासी श्रमिक की मौत पर एनएचआरसी का यूपी सरकार को नोटिस

लखनऊ। लॉकडाउन में लुधियाना से अपने घर हरदोई के लिए छह दिन तक भुखे चलने के बाद एक प्रवासी श्रमिक की मौत होने के मामले में राष्ट्रीय मानवाधिकार आयोग ने यूपी सरकार को नोटिस भेजा है। आयोग ने इस मामले में चार सप्ताह मे रिपोर्ट तलब की है। आयोग ने मुख्य सचिव को भेजे नोटिस में इस मामले के साथ-साथ प्रवासी मजदरों के लिए किए जा रहे सरकार के प्रयासों कि भी रिपोर्ट मांगी है। आयोग ने कहा है कि मीडिया रिपोर्टों से सामने आ रहा है कि प्रवासी मजदरों को लेकर सरकार कि घोषणाओं पर वास्तविक रूप से पूरा काम नहीं हो पा रहा है। आयोग ने इसे लेकर भी स्थिति स्पष्ट करने को कहा है। आयोग ने 19 साल के विपिन की भुख से मौत होने को मानवाधिकारों का गंभीर हनन बताया है। विपिन 12 मई को लुधियाना से हरदोई जाने के लिए पैदल ही निकला था। पर भूखे रह कर 350 किलोमीटर का सफर तय करने के बाद सहारनपुर पहुंच कर वह सडक पर गिर कर बेहोश हो गया था। उसे जिला अस्पताल में भर्ती कराया गया था जहां उसकी मौत हो गई थी। व्यूरो

NHRC notice to U.P. over man's death

SPECIAL CORRESPONDENT NEW DELHI

The National Human Rights Commission on Wednesday issued a notice to the Uttar Pradesh government over the death of a migrant worker due to starvation in Saharanpur while he was walking from Ludhiana to his home in Hardoi. The 19-year-old, Vipin Kumar, died after walking for six days, covering 350 km.

लॉकडाउन का गुड इफेक्ट • घर छोड़कर कमाने गए मजदूरों के कोरोना की वजह मानव तस्करी पर लग गया लॉक, गर्मी में गरीब को फांसने लगते थे दलाल, पर कोरोनाकाल में 8

क्राइम रिपोर्टर | रांची

झारखंड में मानव तस्करी और पलायन बड़ी समस्या है। हर वर्ष झारखंड की हजारों किशोरियां मानव तस्करी की शिकार होती हैं। खासकर जून से पहले जब इन्हें काम मिलने की समस्या आने लगती है। इस वर्ष लॉकडाउन की वजह से झारखंड से बाहर गए मजदूर वापस आ रहे हैं। वहीं, एक अच्छी खबर यह है कि राज्य में इस वर्ष कोरोना के कारण मानव तस्करी पर रोक लगी है। झारखंड से दिल्ली, मुंबई, बेंगलुरू, हरियाणा जैसी जगहों पर काम दिलाने के बहाने दलालों के हाथो बेची जाने वालीं किशोरियों का धंधा बंद है। मानव तस्कर भी निष्क्रिय हैं।

नई चालाकी... नजर उन पर जिनके हाथ खाली, लॉकडाउन वे

दलाल भविष्य के धंधे के लिए अभी कर रहे मदद

मजदूरों के घर लौटने पर फिर बेरोजगारी बढ़ती जा रही है। इसलिए इन मानव तस्करों व दलालों की नजर गरीब परिवारों पर है। जो चोरी छिपे इनकी पैसों से मदद भी कर रहे हैं। साथ ही लालच दे रहे हैं कि कोरोना खत्म होते ही उन्हें और मदद दी जाएगी। उनके परिवार की किशोरियों को काम दिलाया जाएगा। हालांकि कई एनजीओ इनपर नजर रखे हुए हैं।

2014 से अब 350 से अधिक मानव तस्कर		तक की स्थिति 555 से अधिक दर्ज हो चुके हैं		जहां ज्य ट्रैफिविं होती है। इ लोहरदगा मांडर, चा
गिरप झारर	त्तार वंड से ग	केस		सब जिलों जानक
वर्ष	बच्चियां	2016	723	। फलिहाल पर लगी हु

वर्ष	बच्चियां	2016	723
2013	645	2017	664
2014	581	2018	561
2015	442	2019	478

 फलिहाल पर लगी हुई इस फिराक मजबूरी का मनोज कुर